

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:4146
ANSWERED ON:06.12.2010
PATENTING OF RESEARCH WORKS
Biswal Shri Hemanand

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether measures are being adopted by the Government to get the research work patented in view of awareness towards the right to intellectual property; and

(b) if so, the details thereof alongwith the number of patents got registered during the last three years and the current year?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) & (b): The Office of Controller General of Patents, Designs and Trade Marks (CGPDTM) regularly conducts Intellectual Property awareness programmes on its own and also in collaboration with other organizations in the country including Universities, Industries & Industry associations, Technology Information, Forecasting and Assessment Council (TIFAC) and National Research Development Corporation (NRDC).

The number of Patents granted in the last three years and the current year are as under:

Sl.No. Year No. of Patents granted

1 2007-08 15316

2 2008-09 16061

3 2009-10 6430

4 2010-11 3917
(Upto 31st
October, 2010)